क्या इन बचे हुए १३ ग्रादिमयों को प्रोवाइड करने का भौर उन्हें कन्फर्म करने का इरादा है भौर क्या यह भी सच है कि जो यू० पी० एस० सी० के टैस्ट से पास होते हैं उन कडी-डेटस को प्रिफरेंस दिया जाता है ?

SHRI K. RAGHURAMAIAH: Apart from the 60 who came out successful, and in regard to whom a commitment was made it is not the intention to give others any preference over those who were normally entitled for confirmation.

\*531. [The questioner (Dr. A. N. Bose) was absent. For answer, vide cols. 2877-78 infra.]

## SUPERSONIC AIRCRAFT

\*532. 
SHRI NIRANJAN SINGH:
SHRI S. C. DEB†:

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that Air Vice-Marshal Harjinder Singh, Air Officer Commanding-in-charge Maintenance Command, has recently said that the first supersonic aircraft which is being manufactured at the Hindustan Aircraft Ltd., Bangalore, would be in the air in early 1961; and
- (b) if so, what is the estimated cost of this aircraft?

THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA):
(a) Yes, Sir.

(b) It is a little premature and also not in the public interest to disclose information relating to the cost of the supersonic fighter aircraft.

Shri NIRANJAN SINGH: May I know, Sir, how many of the parts will be available in India and how many of them will be imported?

SARDAR S. S. MAJITHIA: This aircraft has been designed in India and is being produced in India. So far as the engine is concerned, we also got an agreement with the Bristols to manufacture the engines over here. It is only certain parts which may be imported. Most of it will be produced in India.

SHRI NIRANJAN SINGH: May I know, Sir, from which country they will be imported?

SARDAR S. S. MAJITHIA: The U.K.

SHRI NIRANJAN SINGH: May I know, Sir, whether there is foreign collaboration in the construction of these aeroplanes, collaboration by the U.K. or the U.S.A. or whatever it may be?

SARDAR S. S. MAJITHIA: As I said, it is only the engine that we are going to produce over here under licence. The rest is all designed here.

SHRI BIREN ROY: Is it a fact that a German team, led by Prof. Kurt Tank of Germany, produced a high speed fighter called Pulqui-II in Argentina and this machine is a development of that machine?

SARDAR S. S. MAJITHIA: It is entirely a new machine.

SHRI S. C. DEB: May I know, Sir, what will be the total production in a year and how many will be in the air in a year?

SARDAR S. S. MAJITHIA: As I said, it is only the first prototype which is being built and has just completed trials. Some testing is still to follow. The question as to how many we are going to produce will arise only when it is successfully tested.

SHRI N. M. LINGAM: May I know, Sir, if it is the GNAT aircraft that the hon. Minister is referring to or is it different? If so, what is the type of aircraft?

<sup>†</sup> The question was actually asked on the floor of the House by Shri S. C. Deb.

tion was relating to HF 24

SHRI BIREN ROY. May I know, Sir, whether we have a wind-tunnel to test supersonic and even sub-sonic aircraft?

SARDAR S S MAJITHIA We have not got it tested internally but the parts were sent abroad and they were tested in a wind-tunnel individually, but the aircraft is the same that will fly over here and will go through all the tests It is only after it is successfully tested that it will go into production

SHRI BIREN ROY Have we any wind-tunnel to test the scale-model of such newly des gned planes?

MR CHAIRMAN Next question

DRINKING OF LIQUOR BY THE CADETS OF DEFENCE TRAINING INSTITUTIONS

- \*533 SHRI K SANTHANAM Will the Minister of Defence be pleased to state:
- (a) whether the cadets and trainees in the National Defence Academy and other training institutions under the Ministry of Defence are permitted to drink intoxicating liquors;
- (b) whether the messes and canteens attached to such institutions provide such liquors, and
- (c) what regulations and restraints, if any, have been issued by the Ministry of Defence in this connection?

THE DEPUTY MINISTER OF DEFENCE (SHRI K RAGHURAMAIAH) (a) Broadly speaking, cadets trainees in pre-commission establishments are not permitted to consume alcoholic drinks

- (b) No, Sir The officers' messes and canteens attached to such establishments sell liquor only to officers and entitled serving personnel
- (c) There were certain minor differences in the regulations in the three Services Orders have issued to reverted to their old posts;

SARDAR S S MAJITHIA The ques- | ensure uniform ty in this matter in all the three Services.

> Shri K SANTHANAM May I know, Sir, whether the hon Minister is aware 'hat drink ng is very common in these institut ons?

> MR CHAIRMAN And 15 on the ner ase

> SHRI K RAGHURAMAIAH I have already said about training establishments and so on. But if the home Member refers to statistics on drinking in the whole Armed Forces as a very general thing. I should say it is on the decline

SHRI BHUPESH GUPTA The hon Minister said, "Broadly drinking is not very much" May I know, Sir, how he came to that conclusion? Whether he had any arrangements to go through the empty bottles there in order to measure whether drinking was proceeding in a manner in which he thought it was proceeding, or the bottles would indicate something else, otherwise how did the hon Minister come to that conclusion, and whether he is aware that as far as certain officers are concerned, some of them drink like fish

MR CHAIRMAN Order, order

SHRI BHUPESH GUPTA Let him answer that question Maybe that prohibition in Bombay and other places

Mr. CHAIRMAN Next question.

REVERSION OF SECTION OFFICERS IN THE CENTRAL SECRETARIAT

- \*534 SHRI P C MITRA Will the Minister of Home Affairs be pleased to state:
- (a) whether it is a fact that a large number of Section Officers in the Central Secretariat, who had been officiating in long term vacancies, have been